

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.162 OF 2020

PETITIONER:

TERRY JOHN CONVERSE,
AGED 74 YEARS, SON OF JOHN CLIFFORD CONVERSE
2816, OBSERVATORY AVENUE CITY, PULLMAN,
UNITED STATES OF AMERICA,
NOW RESIDENT OF THACHIL HOUSE, VNRA 118,
VIDYANAGAR, PANAMPILLY NAGAR,
KADAVANTRA, KOCHI - 20

BY ADV. K. P. SANTHI,

RESPONDENTS:

1. UNION OF INDIA,
REPRESENTED BY ITS SECRETARY,
MINISTRY OF EXTERNAL AFFAIRS,
NEW DELHI - 110 001.
2. FOREIGNERS REGIONAL REGISTRATION OFFICE,
OFFICE OF THE FOREIGNERS REGIONAL
REGISTRATION OFFICE,
2ND FLOOR, AIRLINES BUILDING,
CIAL NEDUMBASSERY, COCHIN AIRPORT P.O.,
KOCHI - 683111.
3. STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY TO GOVERNMENT,
GOVERNMENT OF KERALA,
SECRETARIAT, TRIVANDRUM - 695 001
4. DISTRICT COLLECTOR,
CIVIL STATION, KAKKANAD,
ERNAKULAM - 682 030

BY SRI.K.P.HARISH, GOVERNMENT PLEADER
BY SRI.P.VIJAYAKUMAR, ASG

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.162 of 2020

Dated this the 28th day of April, 2020

ORDER

Petitioner- a US citizen, is stranded in India. His Visa expired and hence he has filed this writ petition.

It is submitted on behalf of the first respondent that visa of the petitioner has already been extended till 17.05.2020 with the belief that international flights shall commence its operation by then. It is needless to state that if in case, international flights do not start their operation by then, petitioner's visa will have to be extended beyond that period also. For further consideration, post this Writ Petition on 17.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S/S' EXHIBITS:

- EXHIBIT P1- TRUE COPY OF THE RELEVANT PAGE OF THE PASSPORT ISSUED TO THE PETITIONER
- 5EXHIBIT P2 - TRUE COPY OF THE VISA DATED 19-7-2019 ISSUED TO THE PETITIONER
- EXHIBIT P3 - TRUE COPY OF THE RELEVANT PAGE OF THE VISA 19-3-2020 ISSUED TO THE PETITIONER
- EXHIBIT P4 - TRUE COPY OF THE REPRESENTATIONS DATED 16-4-2020 SUBMITTED TO THE RESPONDENTS VIA EMAIL
- EXHIBIT P5 - TRUE COPY OF THE REPRESENTATIONS DATED 16-4-2020 SUBMITTED TO THE RESPONDENTS VIA EMAIL
- EXHIBIT P6 - TRUE COPY OF THE REPRESENTATIONS DATED 16-4-2020 SUBMITTED TO THE RESPONDENTS VIA EMAIL
- EXHIBIT P7 - TRUE COPY OF THE REPLY RECEIVED VIA EMAIL ON 17-4-2020 FROM INDIAN EMBASSY
- EXHIBIT P8 - TRUE COPY OF THE REPLY RECEIVED VIA EMAIL ON 17-4-2020 FROM FRRO
- EXHIBIT P9 - TRUE COPY OF THE REPLY RECEIVED VIA EMAIL ON 17-4-2020 FROM 1ST RESPONDENT
- EXHIBIT P10 - TRUE COPY OF THE APPLICATION DATED 17-4-2020 SUBMITTED TO THE 2ND RESPONDENT

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE